

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 324

IA-2030/2022 IA-3663/2022 IA-2692/2022 IA-3291/2022

In

IB-1198(ND)/2019

IN THE MATTER OF:

M/s. B.P Agency (Delhi)

.....APPLICANT/PETITIONER

Vs.

M/s. Brightsun Technocraft Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 19.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Kumar Aditya Advocate

For the Respondent

: Adv. Eeshan Pandey

For the Liquidator

: Adv. Ishwar Mohapatra,
Adv. Markandey Kr. Singh.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **14.06.2023.**

Sd/-
(Court Officer)